



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 16/16	IA 11/16 & IA 186/17 in TP 86/16	For order	397/ 398	G. Ramu Vs. Rayen Steels Pvt. Ltd. & 5 Ors

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	A.M. Sridharan	Counsel for Respondents 2 to 6	
2.	Mr. V. Ramana 98450 23733	Adv. for Petitioner	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 29/18 is taken up today. I.A 186/17 is also listed today for clarification. Heard in I.A 186/17, again it is listed for orders on 22/03/2018. I.A 174/17 is also taken up today for filing objections if any. List it on 22/03/2018.


Member (T)


Member (J)